

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:92  
ANSWERED ON:05.08.2013  
CONSTRUCTION ACTIVITIES IN ECOLOGICALLY SENSITIVE REGIONS  
Jeyadural Shri S. R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the construction activities in Ecologically Sensitive Regions has prohibited in the country;
- (b) if so, the details thereof;
- (c) the ecologically sensitive regions in different States where construction activities have been prohibited or construction of tall buildings have been banned;
- (d) whether these directives/orders are being following in letter and spirit and more particularly in Uttarakhand where disaster struck recently and southern parts of the country;
- (e) if not, the reasons therefor; and
- (f) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDANT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (f) The construction activities in the Eco Sensitive Zones are regulated activities unless specified in the Eco-sensitive Zone Notifications issued under the Environment (Protection) Act, 1986. These activities attracting the provisions of the Environment Impact Assessment (EIA) Notification, 2006 are required to obtain prior environmental clearance as per the provisions of the EIA Notification, 2006 as amended from time to time. The construction projects located in the coastal areas and are attracting the provisions of the Coastal Regulation Zone (CRZ) Notification, 2011 are also required to obtain prior clearance under the CRZ Notification, 2011. The Eco-sensitive Zone notification provides for constitution of Monitoring Committee for the respective Eco-sensitive Zone to monitor the compliance of the provisions of the Eco-Sensitive Zone Notification including construction activities. The Chairman or Member Secretary of the Monitoring Committee is empowered to file complaints under Section 19 of the Environment (Protection) Act, 1986 for non-compliance of the provisions of the Eco-Sensitive Zone Notifications.